

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

IA 224/2023 In C.P. (IB)/918(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: **CENTRAL BANK OF INDIA V/S SHRI**
VIJAY BIYANI (PERSONAL
GUARANTOR OF M/S ISKRUPA MALL
MANAGEMENT COMPANY PRIVATE
LIMITED)

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 224/2023 –

1. Malavika Sachin, Advocate i/b India Law LLP appeared for the Petitioner.
2. Mr. Parichehr Zaiwalla a/w Mridul Yadav i/b Link Legal appeared for the Personal Guarantor.
3. Learned Counsel for the RP present and seeks time to file report as order was received on 29.01.2024.
4. List this matter on **21.02.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)